

Doubling of Tirupathi-Gudur Railway Section

1451. SHRI YADLAPATI VENKAT RAO: Will the Minister of RAILWAYS be pleased to state:

(a) by when the doubling work on Tirupathi-Gudur railway section would be over;

(b) whether Tirupathi Chamber of Commerce had submitted a memorandum with regard to rail facilities; and

(c) if so, what action has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) Doubling of Gudur-Ranigunta section is an approved work which is presently in progress. Doubling between Renigunta and Tirupathi has been approved as a material modification to the work. No target date for completion of entire doubling has been fixed.

(b) No such memorandum has been received in the recent past in the Ministry.

(c) Does not arise.

MoU Between Railways and NTPC

1452. SHRI S.S. CHANDRAN:

SHRIR. KAMARAJ:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of MoU for power purchase signed by the Railways with the NTPC; and

(b) the proposed revenue saving by the Railways by this MoU?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) Memorandum of Understanding (MoU) has been signed on 18.2.2002 between the Ministry of Railways and National Thermal Power Corporation Ltd. (NTPC) for setting up of joint venture power projects. As per MoU, a project committee has been constituted consisting of members from Ministry of Railways and NTPC to prepare the techno-economic feasibility study report. On the basis of the report, appropriate action shall be taken.

(b) The anticipated annual savings will be known only after the techno-economic feasibility study report is finalized by the project committee.